

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 32
CP. No. 86/241- 242/PB/2023

IN THE MATTER OF:

Sarla Sarda Petitioner/Applicant
v.
Shree Narsingh Education Consulting Respondent
Private Limited

Order Under Section 241(1), Sec. 242(4) & Sec 246

Order delivered on 18.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner :
For the Respondent : Adv. Vinod Dhaiya & Adv. Pranav Proothi,
Adv. Aditya Gaur, Adv. Manasi Chatpalliwar

ORDER

There are two counsels appearing for R-2 and R-3 namely Adv. Vinod Dhaiya & Adv. Pranav Proothi, Adv. Aditya Gaur, Adv. Manasi Chatpalliwar. They are directed to take proper instructions regarding who will appear in the matter. Respondents are directed to file the reply through his counsel.

Issue notice of this application to Respondent No. 4 returnable on 24.08.2023.

List the matter on 24.08.2023 for physical hearing.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)